

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. _____/DHC/Gaz./G-3/2023

Dated:

From

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.0755-2696904, Tel: 0755-2696669]

Sub: North Zone-I Regional Conference on "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" (30th September & 1st October, 2023) [P-1363].

Sir,

I am directed to refer to your letter No. NJA/Dir/P-1363/2023/1413 dated 23.06.2023, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to nominate the following Judicial Officers for attending the programme No. P-1363, North Zone -I Regional Conference having the theme "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" scheduled to be held on 30th September & 1st October, 2023 at Nainital (Uttarakhand), to be organized by National Judicial Academy, Bhopal in collaboration with the High Court of Uttarakhand and the Uttarakhand Judicial & Legal Academy:-

Names of the nominated officers	
1.	Mr. Sanjay Garg-I, Principal District & Sessions Judge, NDD, PHC, New Delhi
2.	Mr. Vimal Kumar Yadav, Principal District & Sessions Judge, NW, Rohini, Delhi
3.	Mr. Ravinder Dudeja, Registrar General, Delhi High Court
4.	Ms. Renu Bhatnagar, Principal District & Sessions Judge, Shahdara, KKD, Delhi
5.	Ms. Anju Bajaj Chandna, Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi
6.	Mr. Kanwal Jeet Arora, Registrar (Vigilance), DHC
7.	Mr. Raj Kr. Tripathi, Judge, Family Court, West, THC, Delhi

	Mr. Gorakh Nath Pandey, PO, Labour Court, RACC, New Delhi
	Mr. Hasan Anzar, ASJ(POCSO), East, KKD, Delhi
10.	Mr. Vikrant Vaid, Speical Judge, Electricity Court, Central, THC, Delhi
11.	Mr. Siddhartha Malik, CMM, Central, THC, Delhi
12.	Mr. Manoj Kumar, CMM, South-West, Dwarka, Delhi
13.	Ms. Mahima Rai Singh, CMM, RACC, New Delhi
14.	Ms. Kadambari Awasthi, CMM, East, KKD, Delhi
15.	Mr. Ashish Gupta, ACMM, North-East, KKD, Delhi
Computer Committee Members of Delhi District Courts	
16.	Ms. Savita Rao, District Judge (Commercial Court), South-West, Dwarka, Delhi
17.	Mr. Sunil Chaudhary, ADJ, North-West, Rohini, Delhi
18.	Mr. Neeraj Gaur, ASJ, North-West, Rohini, Delhi
19.	Mr. Satyabrata Panda, ADJ, New Delhi District, PHC, New Delhi
20.	Mr. Akash Jain, ADJ, South-East, Saket, Delhi

Yours Sincerely

(Vinay Sharma)
Assistant Registrar (Gaz.-IB)
for Registrar General

5316-5314

No. _____/DHC/Gaz./G-3/2023

Dated: 14/07/2023

1. Copy along with copy of letter dated 23.06.2023 received from the Director, National Judicial Academy, Bhopal forwarded to the following Principal District & Sessions Judges for information and necessary action and to coordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-
 - (i) The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, Delhi.
 - (ii) The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
 - (iii) The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
 - (iv) The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.

Copy along with copy of letter dated 23.06.2023 received from the Director, National Judicial Academy, Bhopal forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial Officers under their respective control accordingly and ask them to coordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-

- (i) The Principal District & Sessions Judge (Headquarter), Tis Hazari Courts, Delhi.
- (ii) The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, Delhi.
- (iii) The Principal District & Sessions Judge, North-West District, Rohini, Delhi.
- (iv) The Principal District & Sessions Judge, South-West District, Dwarka Courts, Delhi.
- (v) The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
- (vi) The Principal District & Sessions Judge, South-East District, Saket Courts, Delhi.
- (vii) The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
- (viii) The Principal District & Sessions Judge, Rouse Avenue Courts Complex, New Delhi.
- (ix) The Principal Judge, Family Courts (Headquarter), Dwarka, Delhi.

3. Copy along with copy of letter dated 23.06.2023 received from the Director, National Judicial Academy, Bhopal forwarded to the followings with the request to bring the same to the notice of the Worthy Registrar General and the Worthy Registrar (Vigilance) of this Court and also to coordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-

- (i) JR-cum-PA to Registrar General, Delhi High Court, New Delhi.
- (ii) PA to Registrar (Vigilance), Delhi High Court, New Delhi.

4. The Registrar General, High Court of Uttarakhand, Mallital, Nainital, Uttarakhand 263002, e-mail- highcourt-ua@nic.in.

5. The Director, Uttarakhand Judicial and Legal Academy, Ghorakhal Road, Bhowali, District- Nainital, Uttarakhand-263132, e-mail- ujala-ua@nic.in.



(Vinay Sharma)
Assistant Registrar (Gaz.-IB)

NATIONAL JUDICIAL ACADEMY INDIA

Justice A. P. Sahi
Director

Ref.: NJA/Dir/P-1363/2023/1413
Dated: 23.06.2023

Dear Chief Justice,

Sub.: "North Zone-I Regional Conference on "Contemporary Judicial Developments and Strengthening Justice through Law & Technology"
(30th September & 1st October, 2023) [P-1363]

The National Judicial Academy (NJA) in collaboration with the High Court of Uttarakhand and the Uttarakhand Judicial & Legal Academy is organizing the North Zone-I Regional Conference on the above subject at Nainital (Uttarakhand) on 30th September & 1st October, 2023.

The theme of the Conference is "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" About 156 judges/ judicial officers from six High Courts of the North Zone viz., High Courts of Delhi; Himachal Pradesh; Jammu & Kashmir and Ladakh; Punjab & Haryana; Uttar Pradesh; and Uttarakhand, are expected to participate in the Conference. A copy of the tentative programme schedule is attached herewith for your kind perusal.


The NJA cordially invites your High Court and requests you to kindly nominate:

05 High Court Justices; 15 Judicial Officers (including PDJs and Chief Judicial Magistrate); 01 Chairperson of the High Court Computer Committee; and 05 Computer Committee Members at District Level; working under the jurisdiction of the High Court of Delhi to participate in the programme.

You are requested to send names of nominated participants for the conference to the Host High Court and the NJA promptly to avoid any inconvenience in arrangements.

With warm regards,

Yours sincerely,


(Justice A.P. Sahi)

Hon'ble Mr. Justice Satish Chandra Sharma
Chief Justice
High Court of Delhi
New Delhi, 110003

Copy to: The Registrar General, High Court of Delhi, New Delhi.

Campus : Bhadbhada Road, Suraj Nagar P.O. Bhopal - 462044 (M.P.) India
Registered Office : Supreme Court of India, Tilak Marg, New Delhi - 110 001 (India)
Tel +91 755 2696766 / Fax : + 91 755 2696904 / Email : director.nja@nja.gov.in Website : www.nja.gov.in

**NORTH ZONE-I: REGIONAL CONFERENCE ON CONTEMPORARY JUDICIAL DEVELOPMENTS AND STRENGTHENING JUSTICE THROUGH
LAW & TECHNOLOGY (30th SEPTEMBER - 1st OCTOBER, 2023) [P-1363]
National Judicial Academy in association with the Uttarakhand High Court and Uttarakhand Judicial & Legal Academy
Venue: Nainital (Uttarakhand)
(TENTATIVE PROGRAMME SCHEDULE)**

DAY 1 30/09/2023 (Saturday)	<p align="center">SESSION 1 9:30 AM - 10:00 AM</p> <p align="center">Inaugural Session</p> <p align="center">10:00 AM - 11:30 AM</p> <p align="center">Constitutional Morality and Contemporary Constitutional Trends</p> <p><u>Proposed Scope of Discussion</u></p> <ul style="list-style-type: none"> Evolution of the Concept of Constitutional Morality Vis-à-vis Social Morality - The Judicial Approach Judicial Innovation vis-à-vis Constitutional Trust: Activism vs. Overreach Cooperative Federalism 	T E A B R E A K	<p align="center">SESSION 2 12:00 Noon - 1:30 PM</p> <p align="center">Elements of Judicial Behaviour</p> <p><u>Proposed Scope of Discussion</u></p> <ul style="list-style-type: none"> Ethical Conundrums in Judicial Sphere & Possible Solutions Communication Skills Integrity and Impartiality to ensure Judicial Neutrality Ethical standards, Judicial norms, and Conduct of Judges Objectivity in Decision Making 	L U N C H B R E A K	<p align="center">SESSION 3 2:30 PM - 4:00 PM</p> <p align="center">Judgment Writing Tools</p> <p><u>Proposed Scope of Discussion</u></p> <ul style="list-style-type: none"> Language & Law: Brevity in Drafting Fundamental Principles of Judgement Writing: Legal Analysis to Sentence Structure and Editing Promotion of Transparency and Enhancement of Public Confidence through lucid Judgements Sensitivity in Judgments <ul style="list-style-type: none"> Gender Sensitivity in Judgments & Orders Eliminating Bias, Stereotypes & Prejudices
	<p align="center">SESSION 4 10:00 AM - 11:30 AM</p> <p align="center">Overview of E-courts Project</p> <p><u>Proposed Scope of Discussion</u></p> <ul style="list-style-type: none"> Phase I, II and proposed Phase III CIS Innovations from one High Court to another Innovations in terms of new apps: NSTEP, ICJS, JUSTIS, JUDGMENT PORTAL 		<p align="center">SESSION 5 12:00 Noon - 1:30 PM</p> <p align="center">Emerging and Future Technology for Effective Judicial Governance</p> <p><u>Proposed Scope of Discussion</u></p> <ul style="list-style-type: none"> Judicial Governance vis-à-vis Artificial Intelligence (AI) Latest developments in Technology: Crypto Currency, Block chain, etc. <p align="center">Participants Audit & Feedback</p>		

Programme Coordinators:
1. Mr. Rajesh Suman (6261013029; rajesh.nja@gmail.com) - Assistant Professor, NJA
2. Mr. Krishna Sisodia (8770427535; krishna.sisodia@nja.gov.in) - Law Associate, NJA

Administrative Assistance:
Mr. Chetan Nehate (9125601233; nchetan@nja.gov.in) - Event Manager & Mr. Salman Khan (9425601212; liaisonoffice@nja.gov.in) - Protocol Officer, NJA

8.	Mr. Gorakh Nath Pandey, PO, Labour Court, RACC, New Delhi
9.	Mr. Hasan Anzar, ASJ(POCSO), East, KKD, Delhi
10.	Mr. Vikrant Vaid, Speical Judge, Electricity Court, Central, THC, Delhi
11.	Mr. Siddhartha Malik, CMM, Central, THC, Delhi
12.	Mr. Manoj Kumar, CMM, South-West, Dwarka, Delhi
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18.	Mr. Neeraj Gaur, ASJ, North-West, Rohini, Delhi
19.	Mr. Satyabrata Panda, ADJ, New Delhi District, PHC, New Delhi
20.	Mr. Akash Jain, ADJ, South-East, Saket, Delhi

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(Vinay Sharma)
Assistant Registrar (Gaz.-IB)
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 - The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
No. 53049-55 Misc/Trng/Gaz./2023 Dated, Delhi the 13/07/2023

- Copy forwarded along with its enclosures to the following, for information:-
- Sh. Siddhartha Malik, CMM, Central District, Tis Hazari Court, Delhi.
 - The DDO, Accounts Branch, Tis Hazari Court, Delhi.
 - The P.S to Ld. Principal District & Sessions Judge (Hqs), Delhi.
 - The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
 - The Layers for uploading the same.
 - The Dealing Clerk (Leave), Judicial Branch, Central District, Tis Hazari Court, Delhi.

Encl: As above

609
17/7/23
(Kaveri Baweja)
Officer-In-Charge (Judicial Branch, HQs)
For Principal District & Sessions Judge(Hqs):Delhi